THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON):
(A)

and (b) According to Delhi Development Authority land measuring about 81 acres was given to a cooperative society, namely Jheel Kuranja Milk Producers Cooperative Society, in 1950 for cultivation under the Grow More Food Programme. The lease, stands determined and action for resuming the land under the P.P. Act has been initiated. Out of the above area, land measuring 21 acres has been converted by the members of the Society into residential/commercial use. D.D.A, has initiated action in 207 cases under the P.P. Act for violation, M.C.D. has reported that no case of large scale encroachment/land grabbing in its jurisdiction in Trans Yamuna Area come to its notice. However, action for removal of unauthorised constructions, both residential and commercial, are being taken" by M.C.D. During the period 1 -4-93" to 28-2-94, 4057 encroachments have been removed by M.C.D.

## Occupation of Government Land on Lease by Delhi Gymkhana Club

3529. SHRI SANJAY DALMIA: Will the Minister of URBAN DEVELOPMENT be 'pleased to state:

- (a) whether it is a fact that the Delhi Gymkhana Club is occupying Government land on lease;
- (b) whether the lease has recently been renewed and if so, at what rates, terms and conditions:
- (c) what is the existing market rent for similar size of land on lease and whether the same is being charged from Delhi Gymkhana Club; and
  - (d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI P. K. THUNGON): (a) Yes Sir,-----

(b) No. Sir. A plot of land measuring 27.3 acres was leased out under per-

petual lease to the Imperial Delhi Gymkhana Club (New Delhi Gymkhana Club Ltd.) w.e.f. 1-10-1928.

(c) and (d) At present in the cases of fresh allotment to the Social and Cultural institution we charge ground rent @ 2.5% of the existing land rate of Rs. 70 lakh per acre. These rates are applicable from 1-4-92. In the case of Delhi Gymkhana Club ground rent is being charged at the rate specified in the perpetual lease w.e.f. 1-10-1928. As per terms of that lease ground rent is being charged @ Rs. 15 per acre, per annum.

## सब्जीमंडी दिल्ली में दिल्ली विकास प्राधिकरण द्वारा निर्मित मकान

3531. श्री शास नरेश धादव : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

- (क) दिल्लो विकास प्राधिकरण, नई दिल्ली द्वारा पुरानी सब्जीमंडी दिल्ली में गुडर वस्ती, आर्थपुरा के ब्लाक नं० 5 की भूमि पर कुल कितने मकान निर्मित किए गए हैं; ये क्वार्टर कब निर्मित किए गए थे और नागरिकों की कब आवंटित किए गए थे, उसका ब्लॉक वार ब्यौरा क्या है;
- (ख) क्या निर्मित किये गये मकान सभी आवेदन कर्ताओं को आवंदित किए गए ये और उनमें से ऐसे लोगों की संख्या कितनी है जिन्हें अब तक पूर्ण निर्मित मकान आवंदित नहीं किए गये, ऐसे लोगों के नाम क्या हैं:
- (ग) ग्रध्रे निर्मित मकानों के आवंटित किए जाने के क्या कारण हैं; और
- (घ) दिल्ली विकास प्राधिकरण और दिल्ली के उपराज्यपाल को इन लोगों से प्राप्त हुए पत्नों की संस्था कितनी है और इस संबंध में सरकार हारा क्या कार्यवाही की गई है ?

शहरी विकास मंत्रालय में शाल्य मंत्री (श्री पी० के० मुंगन): (क) से (य) सूचना एकत्र की जारही है तथा सभा पटल पर रख दी जाएगी।